Annexure - 5

Name of the corporate debtor: Varam Bioenergy Pvt. Ltd; Date of commencement of liquidation: 08/07/2021; List of stakeholders as on: 24/09/2021

List of operational creditors (Government Dues)

					-
(Δ	m	OII	nt	in	₹

	(Amount in₹)															
Sl.	Details of Claimant			Details of claim received		Details of claim admitted				Amount of	Amount of any	Amount	Amount of claim	Remarks, if any		
No.	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of	Nature of	Amount	Whether	% share	contingent	mutual dues,	of claim	under		
						claim	claim	covered by	lien /	in total	claim	that may be	rejected	verification		
						admitted		lien or	attachment	amount		set-off				
								attachment	removed?	of claims						
								pending	(Yes/No)	admitted						
-								disposal							Part of claim is under	
1	State Tax Officer	Goods and Service Tax Department BHA-VAT-C-002	PHA VAT C 002	08-12-2021 15,97,650.	15 07 650 00	8.87.589.00	On account	Nil	Nil	0.081	Nil	Nil		7,10,061.00	verification pending copy	
			BHA-VA1-C-002		13,97,030.00	0,07,509.00	,07,309.00	of GST	INII	INII	0.061	INII	INII	=	7,10,001.00	of Order of the
															Departnment.	
	* *	Employee Provident Fund NG/NAG/Applicability/CIR-														The claim is under
7			08-12-2021 5.24.48.014.00	0.00	For EPF	Nil	l Nil	Nil 0.000	Nil	Nil	_	5,24,48,014	verification pending copy			
	Organisation	Organisation	III/1474		., , .,.		dues								of Order of the	
															Departnment.	